

## RE ATROCITIES ON HARIJANS

MR SPEAKER : The Leader of the Opposition wanted to say something.

SHRI YESHWANTRAO CHAVAN (Satara) : As this is the last day of the session, probably, we will not have an opportunity to raise this question. I, therefore would like to draw the attention of the Home Minister. For a couple of minutes, I would beg for your attention—Mr. Home Minister.

There is a wave of atrocities on the Harijans. When I was about to leave for the House this morning, people from a village near Hardwar came with cloth full of blood, and I think they have called on the Prime Minister also. I got a telephone call last night from the Leader of the Opposition in the Madhya Pradesh Assembly that in a village near Ratlam nearly 70-80 people went and attacked the Harijans, possessed them of the land they got recently and that four people were killed on the spot.

There is a news item to-day about an incident in Gujarat. I do not want to go into the details of it.

Sir, there is some sort of a wave of atrocities. These are not merely individual cases. There seems to be some sort of a deliberate and planned attack. Only the have-nots have, now, come into their own. Those people who have been feudal landlords so far controlling the social and economic life of the rural areas are trying to be violent and this is something which requires the attention of the Central Government. If you merely tell us, 'Please refer it to the State Government, this State Government' or that State Government, it is not enough. It is a very very sad phase in our national life which we should take more seriously. I would, through you Sir, draw the attention of the government very seriously to this matter. Unless this situation is very stubbornly and very severely dealt with this thing will not be stopped. It is, really speaking, the test of any government which wants to rule in this country for the betterment of the people.

SHRI M. N. GOVINDAN NAIR (Trivandrum) : \*\*

SHRI JYOTIRMOY BOSU (Diamond Harbour) : \*\*

CHOWDHRY BALBIR SINGH (Hoshiarpur) : \*\*

MR. SPEAKER : It will not go on record.

SHRI C. K. CHANDRAPPAN (Cannanore) : I am on a point of order.

MR. SPEAKER : What is the point of order?

SHRI C. K. CHANDRAPPAN : Please see last para of the proceedings of 6-8-1977—debate on atrocities of Harijans.

The hon. Home Minister said—'I had suggested to the gentleman (Mr. Chairman) who was presiding here before you (Speaker) that to cope with this, if necessary, the discussion might be postponed to the next session. One full day may be given for the discussion, but only one day and not more than that.'

Your decision was as under :

'Now that the Home Minister has agreed to have one full day for the discussion in the next session, there is no point in sitting further to-day. We will take this up in the next session in its due time. The House now stands adjourned.'

At that time there was no formal motion before the House. There should have been motion before the House to end discussion.

There was no motion and no motion was put to vote. You never asked the House whether the House agrees with it.

MR. SPEAKER : There is no point of order.

SHRI JYOTIRMOY BOSU \*\*

MR. SPEAKER : Nothing is being recorded.

MR. SPEAKER : No further discussion. Nothing is being recorded.

(Interruptions)\*\*

MR. SPEAKER : I am on my legs. The Home Minister could not make a statement. It is not possible to do it; there is hardly any time. The Leader of the Opposition wanted to make a statement which I allowed. He made an elaborate statement. There is no further discussion which is possible now. I do not allow anything further.

SHRI SHYAMNANDAN MISHRA (Begusarai) I am raising a point of order. Only day-before-yesterday the subject was discussed very thoroughly. If the Leader of the Opposition wanted to bring in those points, he could have done it at that time.

MR SPEAKER It is not a point of order.

श्री शिव नारायण (बस्ती)

SHRI SHYAMNANDAN MISHRA.\*\*

(Interruptions)\*\*

MR SPEAKER Nothing is recorded. Will you all like to hear the Home Minister or not? Nothing is recorded excepting the Home Minister's statement. I am not allowing anybody. Now, the Home Minister.

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH) Mr. Speaker, Sir, just after the hon. Leader of the Opposition had finished speaking I wanted to rise to give a reply to him. But, I have not been allowed to do so. I really felt it. I can only request the Leader of the Opposition to advise his friends to let the proceedings proceed further. I have a right to do. There was absolutely no question of raising a row. Everybody seems to be, in rage and passion and are flinging their arms and fists. Where was the occasion for it? (Interruptions)

What I was saying has now been confirmed by the hon'ble Members who stood up and started flinging harsh words. Through you, Sir, I was simply drawing the attention of Mr. Chavan to this. If this goes on no proceedings can be carried on.

As for my reply to his notice to the government well I may assure him—or I may tell him—that before he made this statement I had asked my office already to send for reports from the Uttar Pradesh government regarding the Hardwar incident as reported in the Press and a letter from the correspondent about the situation in Gujarat. So far as the third question concerning the incident near Bhopal or Ratlam is concerned that has not come to my notice. I am not able to go through all the newspapers fully but it has not come to my notice. I will ask the secretariat to ask for a report from there. The leader of the Opposition

has been pleased to remark that the situation is getting from bad to worse. Sir, as soon as the Janata Party took over ( . . . Interruptions)

Sir, why are they flinging harsh words against me? They should address the Chair. Sir, I was saying if there are still feudal warlords extant in the country then who is responsible? For God sake let me know who is responsible if there are still feudal warlords in the country? As for the number of crimes—as my hon'ble friend, Shri Shyamnandan Mishra was trying to say but was not allowed to b h ard—I do not have the figures in my possession. I did not know this question will be raised otherwise the official figures will show that in the second quarter of 1977, that is, April to June, the figures of incidents against the harijans have gone down in every State except the State of Maharashtra to which my hon'ble friend, the Leader of the Opposition, belongs.

(Interruptions)

MR SPEAKER Nothing to be recorded. He has called for the records.

RE BUSINESS OF THE HOUSE

11 30 hrs.

SHRI B. RACHAIAH (Chamarajanagar) Sir, I addressed a letter to you requesting you to allow me to raise an urgent matter of public importance under Rule 377.

MR SPEAKER I have not allowed it.

PROF. P. G. MAVALANKAR (Ghandhinagar) Sir, I have a point of order. A little while ago, today, when Mr. Chandrapan invited your attention to what had happened on Saturday evening towards the end of debate.

(Interruptions) I am not making any political speech. I am only raising a point of Order. If you think that there is not point of order, then I will sit down.

MR SPEAKER Now, this has become the House of Points of Order.

PROF. P. G. MAVALANKAR I am not making any political speech. On Saturday when the debate on Scheduled Castes and Scheduled Tribes was coming to almost an end, you were in the Chair. And you said that the Home Minister thought that even if the House